

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC. XXX VII- 26/2012/183/R. Cell Dated Guwahati the 22nd July, 2014

The Hon'ble Gauhati High Court is pleased to notify that the following judicial officers of Grade-III of Assam Judicial Service have been promoted to Grade-II of Assam Judicial Service on Adhoc basis:

From Grade-III to II of AJS	
Sl. No.	Name of the Officer
1	Smt. Gitali Rabha
2	Smt. Manju Bordoloi
3	Shri Mridul Kumar Saikia
4	Sri Kumud Chandra Boro
5	Sri Dipu Barman
6	Smti. Tasfia Hussain
7	Smti. Mridu Chanda Bordoloi
8	Sri Rajneesh Bora
9	Sri Yusuf Azaz
10	Sri Anurag Jintoo Borah
11	Sri Debashish Saikia
12	Sri Mukul Chetia
13	Smti. Nazmee Ayysha Ahmed
14	Smti. Ranjita Agarwalla
15	Smti. Audri Bhattacharyya
16	Smti. Tripti Ari
17	Sri Rajesh Kumar Todi
18	Sri Abhijeet Kumar Baruah

By Order,


Registrar (Vigilance) -cum-
In Charge, Recruitment Cell

Memo No. HC. XXX VII- 26/2012/183A/R. Cell, Dated 22.07.2014

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Judicial/ Admin.), Gauhati High Court, Guwahati.
3. Registrar -cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. For his Lordship's kind information.
4. Joint Registrar (.....), Gauhati High Court, Guwahati.
5. P.S. to Hon'ble Mr. Justice, Gauhati High Court, Guwahati. For his Lordship's kind information.
6. P.S. to Hon'ble Dr. (Mrs.) Justice Indira Shah, Gauhati High Court, Guwahati. For her Ladyship's kind information.
7. P.S. to Registrar (Vigilance), Gauhati High Court, Guwahati.
8. Gauhati High Court Notice Board.
- ✓ 9. System Analyst, for uploading in the website.


Registrar (Vigilance) -cum-
In Charge, Recruitment Cell